## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-58/55/ND/2018

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Federal Mogul Powertrain Solutions India (P) Ltd. ....PETITIONER

SECTION:

**Under Section 66** 

Order delivered on 20.2.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

/applicant

For the Respondent/Corporate Debtor::-

For the Intervener

**ORDER** 

Learned Counsel for the petitioner is present. Heard at length.

Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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Surjet